COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 372 OF 2017 & IA NO. 441 OF 2018

Dated: 16th May, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of: Office of Chief Engineer, State Load Despatch Centre Appellant(s) Versus				
Central Electricity Regulatory Commission & Ors.				Respondent(s)
Counsel for the Appellant(s)	:	Mr. Varun Kapur Ms. Mazag Andrabi		
Counsel for the Respondent(s)	:	Mr. Manu Seshadri for R-2		

ORDER (IA No.441 of 2018) (for transposing Respondent No.3 as co-appellant)

Issue notice to the Respondents on IA No. 441 of 2018 returnable on 01.06.2018.

List this matter on <u>01.06.2018</u>, as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey) Technical Member

(Justice N. K. Patil) Judicial Member

Bn/pr